

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2422(CHE)/2023

PETITION NUMBER : CP/IB/1423/2019

**NAME OF THE APPLICANT : C Sanjeevi (Landmark Housing Project
Chennai pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 238, 60(5) & 32A(2) of IBC, 2016

ORDER

Ld. Counsel Ms. Jayanthi K Shah for the Applicant. Ld. Counsel Mr. Raj Jhabakh for the Income Tax Department.

In this case the Applicant was directed to make Income Tax Department as the Respondent as the cause of the action lies with them.

The Applicant sought one week time. Time allowed. The copy of the impleading Application be filed and also served on the Income Tax Department.

List the Application for hearing on **27.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk